

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 148
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena Applicant/petitioners
v.
Earth Gracia Builcon Pvt Ltd. Respondent
Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 04.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

ORDER

In IA-4802/2020, the Resolution Applicant is directed to file reply within 10 days hereof. List the application along with other pending applications for hearing on **15.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)